

- (ii) The Prevention of Food Adulteration (Fifth Amendment) Rules, 1983 published in Notification No. G.S.R. 790(E) in Gazette of India dated the 27th October, 1983.
- (iii) The Prevention of Food Adulteration (Sixth Amendment) Rules, 1983 published in Notification No. G.S.R. 803(E) in Gazette of India dated the 27th October, 1983.
- (iv) The Prevention of Food Adulteration (Seventh Amendment) Rules, 1983 published in Notification No. G.S.R. 816(E) in Gazette of India dated the 3rd November, 1983.
- (v) The Prevention of Food Adulteration (Eighth Amendment) Rules, 1983 published in Notification No. G.S.R. 829(E) in Gazette of India dated the 7th November, 1983, together with corrigendum thereto published in Notification No. G.S.R. 893(E) in Gazette of India dated the 17th December, 1983.

[Placed in Library. See No. LT-7575/83].

- (2) A copy of the Drugs and Cosmetics (First Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 62(E) in Gazette of India dated the 15th February, 1982 under section 38 of the Drugs and Cosmetics Act, 1940.

[Placed in Library. See No. LT-7576/83].

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the Indian Medicines Pharmaceutical Corporation Limited, Ranikhet, for the year 1982-83.
- (ii) Annual Report of the Indian Medicines Pharmaceutical Corporation

Limited, Ranikhet, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7577/83].

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research, Jamnagar, for the year 1982-83 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Post Graduate Teaching and Research, Jamnagar, for the year 1982-83.

[Placed in Library. See No. LT-7578/83].

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1981-82 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1981-82.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-7579/83].

Notifications under Central Excise Rules, 1944 Foreign Exchange (Amendment) Rules, 1983 and statement for delay in laying the said Rules, Consolidated Report on the working of Public Sector Banks for the year ended 31st December 1981 and statement giving Valuation result and Bonds to Policy Holders of L.I.C. for the year ended the 31st March 1983.

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHANA POOJARY): I beg to

lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—

(i) G.S.R. 890(E) published in Gazette of India dated the 16th December, 1983 together with an explanatory memorandum seeking to extend the excise duty exemption on zinc ingots used in the manufacture of zinc dust which was hitherto available for use within the factory of production, also to such situations where such zinc ingots are used elsewhere than in the factory of production provided such zinc dust is returned to the factory of production of zinc ingots.

(ii) G.S.R. 891(E) published in Gazette of India dated the 16th December, 1983, together with an explanatory memorandum seeking to grant exemption from full excise duty on zinc dust manufactured out of zinc ingots and used in the manufacture of zinc unwrought.

(iii) G.S.R. 892(E) published in Gazette of India dated the 16th December, 1983 together with an explanatory memorandum making certain amendment to Notification No. 81/83-CE dated the 1st March, 1983.

[Placed in Library. See No. LT-7580/83].

(2) A copy of the Foreign Exchange Regulation (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 659(E) in Gazette of India dated the 19th August, 1983 under section 79 of the Foreign Exchange Regulation Act, 1973.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at

(2) above.

[Placed in Library. See No. LT-7581/83].

(4) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the year ended the 31st December, 1981.

[Placed in Library. See No. LT-7582/83].

(5) A statement (Hindi and English versions) giving Valuation result and bonus to policy holders of the Life Insurance Corporation for the year ended the 31st March, 1983.

[Placed in Library. See No. LT-7583/83].

#### Vegetable Oil Products Control (Amendment) Order, 1983

THE DEPUTY MINISTER IN THE DEPARTMENTS OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. MS. SANJEEVI RAO) : I beg to lay on the Table a copy of the Vegetable Oil Products Control (Amendment) Order, 1983 (Hindi and English versions) published in Notification No. G.S.R. 885(E) in Gazette of India dated the 12th December, 1983 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-7584/83].

Tea (Registration of Dealers and Declaration of Stocks) Order, 1983, Export of Minerals and Ores-Group-I (Inspection) Amendment Rules, 1983, Reviews on the working of and Annual Reports of British India Corporation Ltd., Kanpur for 1982-83, Projects and Equipment Corporation of India Ltd., New Delhi for 1982-83, India Tea and Restaurant Ltd., Bombay for 1981-82 etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : On behalf of Shri P.A. Sangma, I beg to lay on the Table :—

(1) A copy of the Tea (Registration of Dealers and Declaration of Stocks) Order, 1983 (Hindi and English